

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2019

NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print And Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

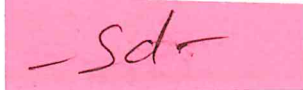
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Shalendra Singh, Ms. Neha Mahen,
Advocates

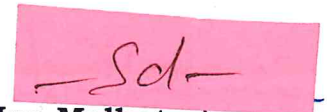
Present for the Respondent: Ms. Richa Advocate for HDFC Bank

ORDER

In view of the Court assembling post lunch, Ld. Counsel prays for an
adjournment. Adjourned to 23rd October, 2019.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)